Unstarred Questions

(c) Major reasons for these deaths include illness, accident, snake bite, drowning etc.

## Claims received under CFR

2777. SHRI HUSAIN DALWAI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) how many Gram Sabhas have filed claims and received titles for Community Forest Resource (CFR) under Sec. 3 (1)(i) of the Forest Rights Act, State-wise;

(b) the extent of forest area claimed as CFR by Gram Sabhas, State-wise;

(c) the extent of forest area recognized so far as CFR under FRA, State-wise;

(d) in cases where rights under Sec. 3(1)(i) has been recognized, the information of cases where this has been recorded in the record of rights of both the Forest Department and the Revenue Department; and

(e) if it has not been recorded, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) to (e) As per the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Right) Act, 2006 and rules thereunder, responsibility for implementation of the act lies with the States/UTs. As per the information received from State Governments, details of claims filed (individual and community) and titles distributed (individual and community) as well as extent of forest land for which titles distributed (in acres) State-wise as on 31.5.2016) are given in Statement (*See* below). No segregated data for Community/Forest Resource (CFR) is maintained by this Ministry.

			Statemen						
	Details of No. of claims received, titles distributed and extent of forest land for which titles distributed								
States	No of claims received upto 31.05.2016			No of claims Titles Distributed upto 31.05.2016			Extent of Forest land		
	Individual	Community	Total	Individual	Community	Total	for which titled distributed (in acres)		
1	2	3	4	5	6	7	8		
Andhra Pradesh	400,053	10,959	411,012	167,263	2,107	169,370	1,456,542.00		
Assam	126,718	5,193	131,911	35,407	860	36,267	77,609.17		
Bihar	8,022	-	8,022	222	-	222	*0.00		
Chhattisgarh	860,364	-	860,364	347,789	-	347,789	741,318.22		
Gujarat	182,869	7,228	190,097	73,163	3,875	77,038	1,192,351.00		
Himachal Pradesh	5,409	283	5,692	238	108	346	0.35		
Jharkhand	80,819	2,734	83,553	41,691	1,434	43,125	87,989.80		
Karnataka	366,040	6,208	372,248	8,159	144	8,303	37,440.79		
Kerala	36,140	1,395	37,535	24,599	-	24,599	33,018.12		

1	2	3	4	5	6	7	8
Madhya Pradesh	569,719	40,872	610,591	200,541	23,139	223,680	2,102,015.07
Maharashtra	346,653	8,953	355,606	106,063	4,187	110,250	1,624,065.99
Odisha	611,479	13,220	624,699	375,316	5,163	380,479	882,984.24
Rajasthan	70,515	685	71,200	35,759	69	35,828	54,839.47
Tamil Nadu	18,420	3,361	21,781	3,723		3,723	*0.00
Telangana	211,973	3,769	215,742	99,486	761	100,247	2,092,418.42
Tripura	191,376	277	191,653	122,528	55	122,583	437,953.38
Uttar Pradesh	92,520	1,124	93,644	17,712	843	18,555	139,625.46
Uttarakhand	182		182	0	0	0	0.00
West Bengal	131,962	10,119	142,081	43,187	747	43,934	20,342.47
Total	4,311,233	116,380	4,427,613	1,702,846	43,492	1,746,338	10,980,513.95

\* The information has not been furnished by State Government.